

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 135(ND)11
CA. NO. 133/C-II/2017

CORAM:


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017


NAME OF THE COMPANY: M/s. Mr. Navneet Garg V/s. M/s. Radiant Cement Pvt. Ltd & ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHISH AGARWAL	Adv	Petitioner	Hkam
2.	HARVEEN KALWAR	Adv		
3.	Navneet Garg		Petitioner in person	
4.	P. NAGESH		ADV: RESPONDENTS	Sanskar Aggarwal
5.	SANSKAR AGARWAL			

ORDER

At the request of the parties, adjourned to 17.03.2017.



[S.K. MOHAPATRA]
MEMER [T]



[INA MALHOTRA]
MEMBER [JUDICIAL]